985

Name and address Capacity per annum	Name and address Capacity per annum			
Condensed Mille:	Cheese:-			
Private Sector *M/s. Kaira Dist. Co- operative Milk Produ- cers Union, Anand 3000 tons.	*Aarey Milk Colony, Bombay Small quantity, M/s. Jamuna Milk Pro- ducts, Lucknow 300 tons			
*M/s. Food Specialities Private Ltd., Moga . 4000 ,,	M/s. Urmi Cheese & Chemicals Ltd., Mysore . 324 .,			
M/s. Arun Importers Private Ltd., Calcutta 1080 ,,	M/s. Kaira Dist. Milk Producers Union, Anand 240 ,,			
M/s. C. & E. Morton, Marhowrah 240 ,,	*In Production.			
(b) The following is the quantum	of production achieved or planned for			

(b) The following is the quantum of production achieved or planned for achievement by 1965-66:—

	-				₹ . 7 .**		Milk powder		Condensed Cheese	
_							Skimmed	Whole	milk	
ı.	Producti	on ac	hieved		ir = .	-	72I tonnes	145 tonnes	229 tonnes	Small Quantities
2.	Producti 1965-66		nned	for act	ieveme	nt by	30,000	tons.	6,000 tons	4,000 tons

CAMPAIGN TO DEVELOP SMALL-SCALE INDUSTRIES IN U. P.

178. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) names of the places where intensive campaign to develop small-scale industries in under-developed areas in Uttar Pradesh has been launched;
- (b) the broad features of the campaign; and
- (c) the details of the progress made »o far?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) to (c) A statement is attached.

STATEMENT

- (a) In U. P. intensive campaign to develop small scale industries ha_s been undertaken in the tinder-developed areas of Hardoi and Basti.
- (b) To create climate conducive to the development of small scale industries by intensive instruction and propaganda about Governmental assistance and other facilities available for the development of small

scale industries, the officers visit the selected area, hold discussions with the industrialists and entrepreneurs, guide them regarding suitable lines of investment, give model schemes, render technical assistance and help in getting loans etc. from the concerned agencies. The campaign is lanched in four stages: first phase-a quick survey of the industrial potentialities of the area selected. Second phase-Officers of the Central Government, State Government and National Small Industries Corporation contact the prospective entrepreneurs. Third phasepropaganda and publicity regarding the industries having good prospects in the area and facilities available for their development. Fourth phase— assistance in the setting up of the units-preparation of schemes-technical assistance, financial assistance etc.

(c) Hardoi.—38 new small scale units with an investment of Rs. 1,81,800 and employment of 91 persons have been started in various industries like agricultural implements, furniture, leather, ropes, card board, chalk candle and lac, brass wares, hosiery, darri, perfumery, lime,

Basti.— 59 units with an investment -at Rs. 2,62,520 and an employment of 1,104 persons have been started and covered industries like power looms, handlooms, soap, leather tanning, thread balls, embroidery, shoemaking, utensils, smithy, wire nails, agricultural implements, furniture and line.

VALUE OF IMPORT LICENCES ISSUED FOR INDUSTRY

- 179. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the value of applications cleared for import of capital goods during 1961;
- (b) the value of such applications for (i) small scale industry and (ii) large scale industry;
- (c) the value of applications cleared for import of raw materials during the year 1961; and
- (d) the value of such applications for (i) small scale Industry and (ii) large scale industry?

THE MINISTER OF INDUSTRY IN THE OF COMMERCE MINISTRY INDUSTRY (SHRI N. KANUNGO): (a) Licences worth Rs. 173 crores were issued for import of capital goods during 1961-62.

- (b) No separate figures are available for small scale and large scale industry.
- (c) Licences worth Rs. 384 crores "were issued for import of raw materials during 1961-62.
- (d) Of these, licences worth Rs. 11 crores were specifically for import of raw materials for small scale industries and licence, worth Rs. 112 crores were specifically for import of raw materials for scheduled industries.

to Questions धायात के लाइसेंस

- १८०. थी विमलकुमार मञ्चालालकी चौरहियाः स्या चाणिज्य तचा उद्योग मंत्री यह बताने की क्रुपा करेंगे कि :
- (क) गत पांच बच्चों में विदेशी माल के पायात के लिये राज्यवार कितने लाइसेंस दिये गये भौर कितने कितने रूपर्शे के वें ; भीर
- (ख) इन वशों में विदेशी माल के यायात के लिये प्रत्येक राज्य से किसने ितने लाइसेंस देने के लिये प्रार्थनापत्र दिये गये थे भीर कितने घल्य के ये लाइसेंस दिये जाने की मांग की गई थी?

t [IMPORT LICENCES

- 180. SHRI V. M. CHORDIA: Will the Ministry of COMMERCE AND INDUSTRY be pleased to state:
- (a) the State-wise number of licences granted for the import of foreign goods during the last five years and value thereof; and
- (d) the number of licences applied for from each .State for the import of foreign goods during these years and the value for which these licences were asked for?]

वाणिज्य तथा उद्योग मंत्रालय में मन्तर्राष्ट्रीय व्यापार मंत्री (बी मनुभाई शाह): (क) घोर (ख). घायात व्यापार नियंत्रण संगठन में प्राप्त भावेदन पत्रों की संख्या. प्रत्येक किस्म के माल के लिये दिये गये घावेदन पत्रों के मुल्य तथा प्रस्थेक माल के लिए जारी किये गये लाइसेंसों को संख्या धीर मृल्य के श्रांकडे राज्य-बार संकलित नहीं किये जाते। किर भी पिछले पांच वर्षी में प्रत्येक वर्ष में प्राप्त **आवेदन पत्रों की कुल संख्या तथा जारो किये** गये नाइसेंसी की संख्या तथा मृत्य नीचे दिवे गये हैं :---

†[] English translation.